

234
722

MOST URGENT

OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 28458-28507/Genl./Circulation/West/THC/2025

Dated, Delhi the 25/10/25

Sub.:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 2550/R.R(Criminal)NW & North/RC/2025 Dated 09.10.2025 along with its enclosure i.e. Annexure 'A' (Record of 791 Cases in which all Magistrate Trial, for North-West District w.e.f. Jan 2013 to Feb 2013 & North District w.e.f. March, 2013 to Dec 2013, Rohini Courts are identified by Record Room, North-West & North District pertaining to PS Adarsh Nagar for weeding out) bearing diary no. 10937 dated 18.10.2025 (Office of the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi) & diary no. 12591 dated 16.10.2025 (Office of the Principal District & Sessions Judge, Rohini Courts, Delhi) received, on the subject cited above, from Mr. Vikram, Ld. District Judge - 01 PO MACT, North-West District/Ld. Officer In-Charge, Record Rooms, North-West & North District, Rohini Courts Complex, Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Annexure 'A' (Record of 791 Cases in which all Magistrate Trial, for North-West District w.e.f. Jan 2013 to Feb 2013 & North District w.e.f. March, 2013 to Dec 2013, Rohini Courts are identified by Record Room, North-West & North District pertaining to PS Adarsh Nagar for weeding out) be sent to Record Room Criminal through Official E-Mail ID i.e. : rrnw.ddc@ddc.nic.in and recordroomrohiniCourts@gmail.com within 10 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending of the Cases as mentioned in the Annexure 'A' (Record of 791 Cases in which all Magistrate Trial, for North-West District w.e.f. Jan 2013 to Feb 2013 & North District w.e.f. March, 2013 to Dec 2013, Rohini Courts are identified by Record Room, North-West & North District pertaining to PS Adarsh Nagar for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta)

District Judge (Commercial Court) - 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST AND NORTH DISTRICTS, ROHINI COURT COMPLEX, NEW DELHI

No 2550 /R.R(Criminal)NW & North/RC/2025

10937
Dated : 09.10.2025

To,

The Ld. Principal District & Sessions Judges,
North-West Rohini/North Rohini/South District/South-East/
New Delhi District PHC/Rouse Avenue Courts/
Central THC/West THC/East KKD/North East KKD/Shahadra KKD/
South-West District Dwarka New Delhi

जिला एवं सत्र न्यायाधीश
उत्तर-पश्चिम दिल्ली जिला
रौस रोड न्यायालय, दिल्ली
फाइल नं. 12591
दिनांक 16/10/25

Sub: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref: Letter /Endst. No 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 791 cases in which all Magistrate Trial, for North-West District w.e.f Jan 2013 to Feb 2013 & North Districts w.e.f Mar 2013 to Dec 2013, Rohini Courts identified, pertaining to PS Adarsh Nagar, have to be weeded out. A list of these files is placed at ANNEXURE 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal/revision in respect of matters shown in ANNEXURE 'A' are pending before the Sessions Court or any other courts, so that the relevant record pertaining to such pending appeals/revision may not be destroyed.

Branch In-Charge, R & I Branch is directed to upload the ANNEXURE 'A' with this letter on layers to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room through official e-mail id i.e rrnw.ddc@ddc.nic.in and recordroomrohiniCourts@gmail.com within 10 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, North-West and North Districts Rohini Courts, Delhi.

Yours faithfully,

(Vikram)

District Judge-1 (PO MACT)
North-West District/
Officer In-Charge, Record Rooms,
North-West & North Districts,
Rohini Courts Complex, Delhi

Encl: ANNEXURE 'A'

विषयवार गोश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

2013

प्राक्तप आर. (नियम 9) (फॉर्म) सं. 2/FORM R. R. (Crl.) No. 2
विषयवार गोश्वारा (नियम 9) (फॉर्म) /SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त का मार्ग Date of Receipt	क्रम सं. Serial Number	प्रकरण का वर्ग Class of case	प्रकरण का संख्यांक Number of case	पक्षकार का नाम Name of	दिनांक Date of	अन्तिम आदेश का संक्षेप Abstract of	जमान पत्रों की संख्या Number of papers	प्राप्त का दिनांक Date of deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखण की संख्या Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3						10	11	12	13

ADARSH
NAGAR

20/3

1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13
1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13	1/13
2/13	2/13	2/13	2/13	2/13	2/13	2/13	2/13	2/13	2/13	2/13	2/13
3/13	3/13	3/13	3/13	3/13	3/13	3/13	3/13	3/13	3/13	3/13	3/13
4/13	4/13	4/13	4/13	4/13	4/13	4/13	4/13	4/13	4/13	4/13	4/13
5/13	5/13	5/13	5/13	5/13	5/13	5/13	5/13	5/13	5/13	5/13	5/13

प्रारूप आर. आर. (फॉर्मदारी) सं. 2/FORM R. R. (Crl.) No. 2
विषयवार गोरखाग (नियम 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त का तारीख Date of Receipt	सं. म. Serial Number	मामन का वर्ग Class of case	मामन का संख्या Number of case	पक्षकारों का नाम Name of parties	अपराध का प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामन का विवरण करते वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल का हस्ताक्षर Record keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
6/13	AN	Re-111/11	82	Sushila 6157 M				1/13	1/118	(Po)		
7/13	AN	Re 933/11	82	Vishram 6150 M				1/13	1/111	Agarwal		
8/13	AN	Re 299/18	82	Ishwar 213 378 M				5/13	1/119	Gandhi		
9/13	AN	Re 169/15	82	Anand Pandey				1/13	1/113	Agarwal		
10/13	AN	Re 288/112	82	Anand Pandey Sham 138 M				7/13	1/119	Gandhi		
11/13	AN	Re 111/112	82	Premal K. Chandra Arun 111 M				7/13	1/117	(Po)		
12/13	AN	Re 132/11	82	Vinod @ Anand 6157 M				10/13	1/93	Agarwal		
12/13	AN	Re 299/11	82	Nishi 379/1111 M				10/13	1/315	(Po)		
14/13	AN	Re 677/15	82	Jai 1181a @ Jai 85				10/13	1/113	Agarwal		

MGIPRIND-3015 THC/2011-500 Registers (Each of 400 Pages)

प्राप्त्य आग. आग. (फौजदारी) म. 2 FORM R. R. (Crl.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) /SUBJECT-WISE GOSHIWARA (SEE RULE 9)

क्रमांक	संख्या	वर्ग	मामले का नंबर	पक्षिका नाम	अपील की प्रकृति और उसके लागू होने वाली धारा	अन्तिम आदेश की तारीख	अन्तिम आदेश का मसौदा	कागज पत्रों की संख्या	मामले का विवरण	नष्ट करने की तारीख	अभिलेखपाल के हस्ताक्षर	टिप्पणी
Date	Serial Number	Class of case	Number of case	Name of parties	Nature of offence, and law applicable	Date of final order	Abstract of final order	Number of papers	Name of court deciding case	Date of destruction	Record Keeper's Signature	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
5/13	cc 24/11/12	Bahramt - Sry w	Bhupendra by 138						10/13	1/11/12	Dan/Heg	
13	Hr 26/12	& Sarda 2A/3371H							11/13	1/10/12	Command	
13	Hr 313/08	& Bura el 37A/8mm							14/13	1/10/13	R.H.O. on C.K. Khat	
13	Hr 237/12	Sr - Manjeer Sry 2A/411/5732							14/13	1/11/12	Agrwal	
13	cc 174/11/12	Gum Med Lane - de Srd 138							14/13	1/11/12	W/C Khat	
13	cc 175/11/12	de w Chandu Ral 138							14/13	1/11/12	W/C Khat	
13	cc 251/11/12	Peshwar Rn n P. Ram 138m							14/13	1/11/12	W/C Khat	
13	cc 18/11/12	Attas Dar n Upam Ral 138							14/13	1/11/12	W/C Khat	
13	cc 39/11/12	Bhushan Dand n R Gablone 138							14/13	1/11/12	W/C Khat	
13	Hr 145/12	& Bolula G C b Acl							15/13	1/11/12	Command	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Crl.) No. 2
विषयवार गोरवारा (नियम 9 देखिए) / SUBJECT-WISE GOSIWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का धरा Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसका प्राप्ति वाला विधि Nature of offence and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	काम के पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपत्र का रक्षक Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
25/13 म		फर 138/93	82	Vikash	879/3371/L	12/13	1/99	Combs				
26/13 म		फर 136/93	82	Ashok	879/338/L	21/13	1/11	Combs				
27/13 म		फर 551/93	82	Vimal	879/338/L	22/13	1/159	Regist				
28/13 म		फर 623/99	82	Aas Mohar	379/41/L	23/13	1/123	Agenda				
29/13 म		फर 551/93	82	Gayatri	332/L	28/13	1/129	Regist				
30/13 म		फर 551/93	82	Dhananjay	257/L	29/13	1/162	Settle				
31/13 म		फर 379/99	82	Santa	879/338/L	29/13	1/92	Regist				
32/13 म		फर 141/93	82	Ram Kumar	879/338/L	29/13	1/135	Combs				
33/13 म		फर 379/11/93	82	Satyam	1431/L	25/13	1/27	Dismiss				

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Crl.) No. 2
विषयवार गोश्वारा (निघन : देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	कानून की प्रकृति कानून के तहत होने का विवरण Nature of crime, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाला न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखित की इम्तदाद Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
35/13	AN	for	87/12	87	Cancellation	363/12			19/13	1/115	Conall	
36/13	AN	a	241/12	241	Police Pwnt hls MD 241/12	138/12			1/13	1/192	W/L Acharya	
37/13	AN	a	309/11/12	309	Police Pwnt hls	138/12			1/13	1/197	W/L Acharya	
38/13	AN	a	231/12	231	Police Pwnt hls	156/12			1/13	1/75	DNP	
39/13	AN	for	1/196	82	Rajbir	363/12			5/13	1/142	W/L Acharya	
40/13	AN	a	536/11/12	536	TPDDL	138/12			11/13	1/65	W/L Acharya	
41/13	AN	a	209/11/12	209	Gurcharan	138/12			11/13	1/115	W/L Acharya	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (CrL) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

फाईल की तारीख Date of Receipt	क्रम नं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपान के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
92/13 AN	13	LR 151/08	8	Gurdev 28/3371R	-	12 ² / ₁₃	1/82	Compounding				
93/13 AN	13	LR 126/08	8	Asok 14/3371R	-	12 ³ / ₁₃	1/192	undisposed				
94/13 AN	13	LR 146/07	8	Anup 27/3381R	-	13 ² / ₁₃	1/131	undisposed				
95/13 AN	13	LR 374/00	8	Ram Babu 27/3041R	-	13 ² / ₁₃	1/119	Aggravated				
96/13 AN	13	LR 357/00	8	Uday 27/3041R	-	13 ² / ₁₃	1/119	Aggravated				
97/13 AN	13	POA Rm 53/00	8	Bhish 10/29/3371R	-	14 ² / ₁₃	1/183	Aggravated				
98/13 AN	13	LR 349/02	8	Samuel 21/3371R	-	14 ² / ₁₃	1/279	Aggravated				
99/13 AN	13	cc 46/112	Ramesh Bhowmik	Smile 27/3061R	-	14 ² / ₁₃	1/73	DNP				
50/13 AN	13	cc 605/112	Ram Mohan	10/12/112	-	14 ² / ₁₃	1/77	DNP				
51/13 AN	13	cc 611/112	Ram Prasad	10/12/112	-	15 ² / ₁₃	1/81	DNP				

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोप्यता (विषय - विषय) / SUBJECT-WISE GOSHYATA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का संख्या Class of case	मामले का संख्या Number of case	पक्षकारों का नाम Name of parties	न्यायाधीशों की प्रकृति State of the case, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायाधीश का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखित के हस्ताक्षर Records Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
52/13	CE-612/11/13	Pharkeer morden u	Shokardev 15/12						15/13	1/62	DNP	
53/13	FR-193/1001	Dr. Rajendra Dabhi	11/11/13						16/13	1/11/13	(Po) Committee	
54/13	FR-117/11	Dr. Kuldhar Tambe	25/11/13						25/13	1/13	Completed	
55/13	FR-117/11	Dr. Kuldhar Tambe	25/11/13						25/13	1/13	Completed	
56/13	CE-612/11/13	Pharkeer morden u	Shokardev 15/12						15/13	1/62	DNP	
57/13	CE-612/11/13	Pharkeer morden u	Shokardev 15/12						15/13	1/62	DNP	
58/13	FR-398/12	Dr. Rakesh	25/11/13						25/13	1/13	Completed	
59/13	FR-128/12	Dr. Rakesh	25/11/13						25/13	1/13	Completed	
60/13	CE-131/12	Pharkeer morden u	Shokardev 15/12						15/13	1/62	DNP	
61/13	FR-35/12	Dr. Manoj	25/11/13						25/13	1/13	Completed	
62/13	CE-2/12	Pharkeer morden u	Shokardev 15/12						15/13	1/53	DNP	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्रारूप को तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उनको लागू होने वाले विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपान के रक्षक Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
63/13	13	He 27/08	27	Amz km	27/3381A				23 ² / ₁₃	1/181	Po	
64/13	13	He 67/08	8	Amz	He 27/3371A				23 ² / ₁₃	1/63	Amz	
65/13	13	He 09/13	8	Sanjay	He 27/1311A				25 ² / ₁₃	1/33	Amz	
66/13	13	He 27/12	8	Sanjay	He 27/1311A				25 ² / ₁₃	1/181	Amz	
67/13	13	He 49/10	8	Sanjay	He 27/1311A				25 ² / ₁₃	1/181	Amz	
68/13	13	He 436/03	8	Mukta	He 27/3381A				25 ² / ₁₃	1/78	Amz	
69/13	13	He 373/08	8	Sanjay	He 27/1311A				25 ² / ₁₃	1/171	Amz	
70/13	13	He 46/11	8	Pankaj Kumar	P.S. Dambur 1381				26 ² / ₁₃	1/45	DNP	
71/13	13	He 158/03	8	Narayan	He 27/1311A				27 ² / ₁₃	1/81	Amz	
72/13	13	He 173/11	8	Maharaj	He 27/1311A				27 ² / ₁₃	1/133	Amz	

प्रारूप आर. 302 (सं. 2) FORM R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 सं. 2) SUBJECT-WISE GOSHWARA (SEE RULE 9)

दिनांक Date of Receipt	क्रम सं. Serial Number	मामले का सं. Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का प्रमाण Abstract of final order	कागज़ पत्र की संख्या Number of papers	मामले का विनिश्चय करने वाले Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखिक के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
73/13	13	Ca 368/11/12		Ammanika Supply v Guleran Ice	27/2/13	1/53	DNP				
74/13	13	Ca 381/11/12		Sunil K. Chandra v Mangal	27/2/13	1/55	DNP				
75/13	13	Ca 40/11/12		Sat Mehta v Neejay Singh	27/2/13	1/145	DNP				
76/13	13	Ca 264/11/12		Neejay Singh v Gopal	28/2/13	1/81	DNP				
77/13	13	Ca 27/11/12		Tej Singh v Mohan Lal	27/2/13	1/13	DNP				
78/13	13	Ca 25/13		S. Singh	12/3/13	1/52	line				
79/13	13	Ca 118/11		S. Gopal	27/2/13	1/61	line				
80/13	13	Ca 16/13		S. Singh & S. Singh	12/3/13	1/95	line				
81/13	13	Ca 7/11		Mahender Singh v Ramdev	13/2/13	1/101	DNP				
82/13	13	Ca 59/12		Pawan K. v B.N. Singh	13/2/13	1/69	DNP				

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोरखारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

दिनांक Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकार का नाम Name of parties	अदालत की प्रकृति और उसकी लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाला न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
83/13		for 283/12		for 283/12	for 283/12	279/3381R		25 ² / ₁₃	1/112		Completed	
84/13		for 284/12		for 284/12	for 284/12	279/3381R		25 ² / ₁₃	1/111		Accepted	
85/13		for 314/12		for 314/12	for 314/12	363/12		25 ² / ₁₃	1/55		Accepted	
86/13		for 113/12		for 113/12	for 113/12	304/12		25 ² / ₁₃	1/58		Accepted	
87/13		for 495/12		for 495/12	for 495/12	379/12		25 ² / ₁₃	1/72		(Po)	
88/13		for 471/12		for 471/12	for 471/12	279/3381R		25 ² / ₁₃	1/105		Completed	
89/13		for 53/12		for 53/12	for 53/12	279/3381R		25 ² / ₁₃	1/129		Completed	
90/13		for 165/12		for 165/12	for 165/12	3381R		25 ² / ₁₃	1/151		Accepted	

फॉर्म आर. आर. (नौजदार्ग) नं. 2/FORM R. R. (Crl.) No. 2
विषयवार गोश्वारा (निचम ० देखिए) /SI BJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम नं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपील का प्रकार Kind of appeal	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखरान के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
91/13	Ar	Ar	554/13	Dr. Mahender Pal	275/3381/L			5 ³ / ₁₃	1/27		Committed	
92/13	Ar	Ar	153/10	Dr. Sanjay D. Singh	61/10			6 ³ / ₁₃	1/14		Aggrieved	
93/13	Ar	Ar	65/16	Dr. Shyam Kumar	20/11			6 ³ / ₁₃	1/23		Undone	
94/13	Ar	Ar	157/10	Dr. Rajendra	579/10/12			6 ³ / ₁₃	1/13		Aggrieved	
95/13	Ar	Ar	225/12	Dr. Suresh Kumar	1/12			6 ³ / ₁₃	1/13		Dr. Suresh	
96/13	Ar	Ar	326/13	Dr. Sanjay D. Singh	61/10			6 ³ / ₁₃	1/12		Aggrieved	
97/13	Ar	Ar	699/13	Rajendra Bhandari	Vilgram	138		7 ³ / ₁₃	1/6		Aggrieved	
98/13	Ar	Ar	551/07	Dr. Ashok	1/12	279/30/11		8 ³ / ₁₃	1/22		Aggrieved	
99/13	Ar	Ar	36/10	Dr. Vilas	25/11			8 ³ / ₁₃	1/25		Undone	
100/13	Ar	Ar	579/18	Dr. Ramvati	61/10			8 ³ / ₁₃	1/11		Aggrieved	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति का तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कामत पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
101/13 AN	13	हे 531/98	2	Atay Garm	6/12				11/13	1/23	बोफोर	
102/13 AN	13	हे 343/01	2	Abhimardan Pat	01/01				11/13	1/10	हे	
103/13 AN	13	हे 522/10	2	Sanku Naphar	01/01				11/13	1/10	हे	
104/13 AN	13	हे 520/00	2	Atay 10	Sachar	11/08/11			11/13	1/79	अज्ञात	
105/13 AN	13	हे 184/11/12	2	ABCO India	1/12				11/13	1/10	हे	
106/13 AN	13	हे 223/11/12	2	Singh	1/12				11/13	1/10	हे	
107/13 AN	13	हे 42/11/12	2	Prasan K. Rall	Kharya	1/12			11/13	1/93	हे	
108/13 AN	13	हे 548/11/13	2	Andy Eng	1/13				11/13	1/143	हे	
109/13 AN	13	हे 633/11/13	2	Ramchandra	1/13				11/13	1/177	हे	
110/13 AN	13	हे 58/11	2	Suresh	1/12				12/13	1/15	हे	
111/13 AN	13	हे 482/11/13	2	Ramchandra	1/13				12/13	1/67	हे	
112/13 AN	13	हे 293/11	2	Atay 10	379/11				14/13	1/203	अज्ञात	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (C.R.) No. 2
विषयवार गोश्वारा (नियम १ देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	प्रमाण का प्रकृति प्रमाण का वर्ग होम Nature of evidence and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
113	13	हे 374	82	Bhagn 25/12	—	—	—	14 ³ / ₁₃	1/11	1/11	Rines	
114	13	हे 380/97	82	Sonu Chaudhary 37/1/12				18 ³ / ₁₃	1/319	1/319	Agarwal	
115	13	हे 372/93	82	Mukhtyar Singh 27/3/88				18 ³ / ₁₃	1/151	1/151	Atwal	
116	13	हे 241/10	82	Sachin 379/182/12				18 ³ / ₁₃	1/127	1/127	Agarwal	
117	13	हे 422/05	82	Sudhakar Chaudhary 25/12				19 ³ / ₁₃	1/11	1/11	Agarwal	
118	13	हे 692/98	82	Ramesh Chandra 25/12				19 ³ / ₁₃	1/11	1/11	Agarwal	
119	13	हे 21/96	82	Ram Tikay 6/12				19 ³ / ₁₃	1/389	1/389	Agarwal	
120	13	हे 224/93	82	Mohar Arora 27/3/94				19 ³ / ₁₃	1/311	1/311	Agarwal	
121	13	हे 151/07	82	Chandrasena P. Ram Narain Singh Dev Narain 37/1/12				19 ³ / ₁₃	1/571	1/571	Agarwal	
122	13	हे 26/12	82	Cancellation 37/1/12				19 ³ / ₁₃	1/37	1/37	Agarwal	
123	13	हे 248/03	82	Jai Kishan 380/8/13				19 ³ / ₁₃	1/327	1/327	Agarwal	
124	13	हे 835/06	82	Joginder 37/1/12				19 ³ / ₁₃	1/167	1/167	Agarwal	

Note: 124 & 125 are duplicate files

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	संख्या Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
124A) 13	AN	Fr 28/12	8	Rajesh Singh	25/12				22/13	1/162	Aggrieved	
125) 13	AN	Fr 30/11	8	Dhanvir Singh	30/11/12				20/13	1/195	Aggrieved	
126) 13	AN	Fr 13/10/12	8	Mahesh Singh	30/11/12				20/13	1/101	Aggrieved	
127) 13	AN	Ce 04/11/13	13	Mukesh Singh	4/11/13			158	11/13	1/61	Complainant	
128) 13	AN	Fr 22/12	8						12/13	1/125	Complainant	
129) 13	AN	Fr 28/12	8	Namish Singh	01/12/12				12/13	1/163	Complainant	
130) 13	AN	Ce 22/11/13	13	Shiv Chandra Singh	22/11/13			154	21/13	1/125	P.O.	
131) 13	AN	Fr 24/12	8	Mohd. Alam	24/12/12				21/13	1/143	Aggrieved	
132) 13	AN	Fr 15/12	8	Affab Alam	25/12/12				22/13	1/77	Underjore	
133) 13	AN	Fr 28/12	8	Sunder Singh	28/12/12				23/13	1/239	Aggrieved	

प्रारूप आर. आर. (को नदारी) सं. 2/FORM R. R. (Crl.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

परिव को तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसका लागू होने वाला प्राप्य Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
134/13 Am	13	Ar 670/05	8	Ram Lal	79/33	8/12	25/3	1/15	Amritsar			
135/13 Am	13	Ar 159/10	8	Beti Pandey	61/12	25/3	1/19	Amritsar				
136/13 Am	13	Ar 68/97	8	Ram Chander	25/13	1/19	Amritsar					
137/13 Am	13	Ar 223/08	8	Pandey	25/13	1/19	Amritsar					
138/13 Am	13	Ar 450/11	8	Dan Singh	25/13	1/15	Amritsar					
139/13 Am	13	Ar 520/07	8	Bamla	25/13	1/15	Amritsar					
140/13 Am	13	Ar 384/06	8	Sanno	61/12	28/3	1/19	Amritsar				
141/13 Am	13	Ar 16/06	8	Tallo	61/12	28/3	1/19	Amritsar				
142/13 Am	13	Ar 198/12	8	Mazhar	37/13	32/3	1/19	Amritsar				
143/13 Am	13	Ar 591/01	8	Sanno	61/12	30/3	1/19	Amritsar				
144/13 Am	13	Ar 101/07	8	Chhano	61/12	30/3	1/19	Amritsar				

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति तारीख Date of Receipt	क्रम नं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का सक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
146/13 Ar	13	HR	06/09	& Gnanesh	SN 8/13/12	30/13	1/159	Argument				
147/13 Ar	13	HR	06/09	& Rajeshwar	Whe 30/12	30/13	1/131	Ar				
148/13 Ar	13	CC	20/1/12	Sanjay Khandhar	in V.K. 1/12	27/13	1/13	Ar				
149/13 Ar	13	HR	30/12	& Gnanesh	30/12/12	18/13	1/61	Ar				
151/13 Ar	13	HR	30/12	& Carabhar	Ar 30/12	30/13	1/13	Ar				
152/13 Ar	13	HR	20/09	& Mahender	Ar 30/12	20/13	1/35	Argument				
Received G. No. 152 on 30/10/13 DR 30/10/13												

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोरवारा (नियम ० देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम नं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारी का नाम Name of parties	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कामज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	घट कराने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12
153	53/99	State	v/s	Ganesh Singh	6/1/13	5/11/13	61 Ex Act	1/4/13 5/11/13	5/11/13	Acquitted	
154	107/04	State	v/s	Ganesh Singh	—	—	—	—	2/4/13 5/11/13	—	—
155	533/05	State	v/s	Ramprasad	—	—	—	—	4/4/13 5/11/13	—	Convicted
156	171/03	State	v/s	Jagdish & Jagad	—	—	—	—	4/4/13 5/11/13	—	Convicted
157	563/01	State	v/s	Hanuman	27/3/14	4/4/13	5/11/13	Acquitted	—	—	—
158	323/06	State	v/s	Kamla	6/1/13	5/11/13	5/10/13	Convicted	—	—	—
159	131/05	State	v/s	Amal & Gopal	6/1/13	5/11/13	5/21/13	PO	—	—	—
160	—	State	v/s	Manu	6/1/13	5/11/13	5/11/13	Convicted	—	—	—
161	23/02	State	v/s	Ishtad et	3/3/14	5/11/13	5/11/13	Acquitted	—	—	—
162	126/00	State	v/s	Sanjay	6/1/13	5/11/13	5/11/13	Acquitted	—	—	—
163	23/03	State	v/s	Dalip Gup	—	—	—	—	10/4/13 5/11/13	—	PO
164	333/07	State	v/s	Rajyanti	25/1/13	5/11/13	5/11/13	Acquitted	—	—	—
165	41/12	State	v/s	Ganesh Lal & Ram	20/1/13	5/11/13	5/11/13	Acquitted	—	—	—
166	43/12	State	v/s	Net Ram	3/4/11/13	5/11/13	5/11/13	Acquitted	—	—	—
167	495/05	State	v/s	Mohammad	3/4/11/13	5/11/13	5/11/13	Acquitted	—	—	—
168	253/10	State	v/s	Ram & Tula	3/4/11/13	5/11/13	5/11/13	Acquitted	—	—	—
169	178/09	State	v/s	Anil K	3/4/11/13	5/11/13	5/11/13	Acquitted	—	—	—
170	346/04	State	v/s	Baljeet Singh	28/1/13	5/11/13	5/11/13	Acquitted	—	—	—
171	—	State	v/s	—	—	—	—	—	—	—	—

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
172	FIR 564/04	State	v/s	Jagat Pal			61 Ex. Act		15/4/13	5/119	Convicted	
173	FIR 179/00	State	v/s	Jagan Mohan			61 Ex. Act		15/4/13	5/131	Accused	
174	FIR 528/01	State	v/s	Amir Singh			279/33 &		15/4/13	5/131	do	
175	CCO 185/11/12	Amir	v/s	State			154(3)		15/4/13	5/57	Settled/accused	
176	CCO 186/11/12	Jasbir Singh	v/s	Priyanshu			420/406		15/4/13	5/57	Settled/accused	
177	283/11/12	Raj Arora	v/s	Shashan			156(3)		15/4/13	5/45	do	
178	336/11/12	Pankaj Kumar	v/s	Shrinand Singh			138 N. Act		15/4/13	5/189	do	
179	336/11/12	Shrinand Singh	v/s	V.P. Inf...			138 N. Act		15/4/13	5/73	do	
180	CCO 186/11/12	State	v/s	Shrinand Singh			138 N. Act		15/4/13	5/73	do	
181	CCO 186/11/12	State	v/s	Shrinand Singh			138 N. Act		15/4/13	5/73	do	
182	CCO 546/11/13	Rajeshwar Singh	v/s	Sushila			138 N. Act		15/4/13	5/47	Dismissed	
183	FIR 288/01	State	v/s	Prithvi			61 Ex. Act		23/4/13	5/71	Convicted	
184	538/00	State	v/s	Vijaykr			341/325 IPC		23/4/13	5/119	Accused	
185	CCO 531/11/12	Kulwant Singh	v/s	Sudhish Singh			200 CPC		23/4/13	5/51	Dismissed	
186	536/00	State	v/s	Dnyachand ex			61 Ex. Act		25/4/13	5/106	Convicted	
187	392/06	State	v/s	Ashok Khandelwal			25 N. Act		25/4/13	5/75	do	
188	536/04	State	v/s	Gurtej Singh			379/411		25/4/13	5/243	Accused	
189	242/06	State	v/s	Nagender Singh			25 N. Act		26/4/13	5/103	Convicted	
190	CCO 232/11/12	S.K. Kaur	v/s	Rajeshwar Singh			138 N. Act		26/4/13	5/531	Accused	

MGIPRRND-3015THC/2011-500 Registers (Each of 400 Pages)

प्रारूप आर. आर. (फॉर्म) सं. 2 FORM R. R. (Ct.) No. 2
विषयवार गोरखा (नियम 9 देखिए) SUBJECT-WISE GOSHIWARA (SEE RULE 9)

क्र. सं. Serial Date of Receipt	क्र. सं. Number	मामले का Class of case	संख्या Number of case	पक्षों का Name of parties	अपराध का Nature of offence, and law applicable	अंतिम आदेश Date of final order	अंतिम आदेश Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विवरण Name of court deciding case	अंतिम Date of destruction	अभिनेता के हस्ताक्षर Record Keeper's Signature	विशेष Remarks
207	corr-249/11/12	for dis health management	v/s	sunet malik	138/11/12	29/4/13	5/11/13	Shedde				
208	549/1/13	m/s Hylex Trade Centre	v/s	m/s Gopal. Ent.	138/11/12	29/4/13	5/11/13	Shedde				
209	corr 238/1/12	Dinesh sharma	v/s	Kuldeep verma	138/11/12	30/4/13	5/11/13	Shedde				
210	FIR no 482/12	State	v/s	Vijay mendal	25A Act-	8/4/13	5/11/13	PO				
MAY-13												
211	FIR no 556/07	State	v/s	Mund. Rohind	379/411	01/5/13	5/11/13	Convicted				
212	11-399/07	State	v/s	Smt. Savita	61 Ex Act	2/5/13	5/11/13	do				
213	549/06	State	v/s	Savitri	61 Ex Act	3/5/13	5/11/13	do				
214	83/07	State	v/s	Savitri	61 Ex Act	3/5/13	5/11/13	do				
215	104/03	State	v/s	Uma Shankar	61 Ex Act	7/5/13	5/11/13	do				
216	26/08	State	v/s	Sunder	380/341/12	7/5/13	5/11/13	Acquitted				
217	737/06	State	v/s	Sonli	61 Ex Act	8/5/13	5/11/13	Convicted				
218	154/05	State	v/s	Dev Raj	382/411/12	8/5/13	5/11/13	Convicted				
219	246/12	State	v/s	Santosh Shah	379/411/341/12	9/5/13	5/11/13	do				
220	464/99	State	v/s	Mangobhari	61 Ex Act	9/5/13	5/11/13	do				
221	83/12	State	v/s	Mangobhari	61 Ex Act	10/5/13	5/11/13	do				
222												
223												

क्रमांक Serial	समस्या का Case	पक्षों का Parties	प्रकरण का Name of parties	दिनांक Date of filing	अंतिम आदेश Final order	निष्पत्ति Result	पत्रों की संख्या Number of papers	समस्या का विवरण Name of court deciding case	नष्ट करने Date of destruction	अभिलेख Keeper's Signature	टिप्पणी Remarks
-------------------	-------------------	----------------------	---------------------------------	-----------------------------	---------------------------	---------------------	---	---	-------------------------------------	---------------------------------	--------------------

MGIPRRND-3015-THQ-2011-500 Registers (Each of 400 Pages)

प्रारूप आर. आर. (फॉर्मद्वारा) सं. 2/FORM R.R. (Cl.) No. 2
विषयवार गोरवारा (नियम 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र.सं. Serial Number	सं.सं. Sl. No. of case	सामन्य मायंक Number of case	पक्षकारों का नाम Name of parties	अपराध का प्रकृति प्र. उल्लंघन होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज़ पत्रों की संख्या Number of papers	सामन्य को विनिर्देश करने वाला न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
242		FIR no. 172/02	State v/s Kamal Kr.				341/323	14/5/13	5/83	Settled/LA	
243		" 78/07	State v/s Rampal etc				379/411/341c	14/5/13	5/169	Acquitted	
244		" 98/108	State v/s Rampal etc				379/411/34	14/5/13	5/303	Settled/LA Acquitted	
245		" 306/99	State v/s Sudhar etc.				323/341/341c	14/5/13	5/165	Acquitted	
246		" 505/06	State v/s Rajan				279/338/c	14/5/13	5/139	Settled/LA	
247		Ceno. 244/1/12	UJJAGAR SINGH v/s MANJUKRISHNA (Bharatnagar)				138 N/A	14/5/13	5/131	Settled/LA	
248		" 258/1/12	State v/s Arun Singh				138 N/A	14/5/13	5/103	Settled/LA	
249		Ceno. 244/1/12	State v/s Arun Singh				138 N/A	14/5/13	5/103	Settled/LA	
250		Ceno. 244/1/12	State v/s Arun Singh				138 N/A	14/5/13	5/103	Settled/LA	
251		Ceno. 408/1/12	State v/s Rakesh Singh v/s M/S V.P. Infanti Good State				do	14/5/13	5/167	Settled/LA	
252		Ceno. 427/1/12	Satish Miglani v/s R.K. Singh & Son				do	14/5/13	5/269	do	
253		Ceno. 510/1/13	Campan Indira v/s Rakesh Singh				do	14/5/13	5/133	do	
254		Ceno. 713/1/13	Hitender Kherga v/s Krishan Mehta				do	14/5/13	5/169	Compounded/LA	
255		FIR no. 14/13	State v/s Kishan Singh			379/411	18/5/13	5/253	Acquitted		
256		387/02	State v/s Ramesh Singh			279/337	15/5/13	5/127	Acquitted		
257		79/03	State v/s Dalip			25 A. set	16/5/13	5/105	Convicted		
258		200/05	State v/s Ramendra Singh			25 A. set	17/5/13	5/135	PO		
259		364/02	State v/s Kalyan Singh Rohit Singh			do	18/5/13	5/403	PO		

प्रारूप आर. आर. (कोजदारी) में 2/FORM R. R. (C.I.) No. 2
विषयवार गोश्वारा (नियम 9) SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र.सं. Serial	समय का दिनांक Date of Receipt	समय का महसुस Class of case	समय का महसुस Number of case	पक्षों का नाम Name of parties	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का महसुस Abstract of final order	कागज पत्रों की संख्या Number of papers	समय का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेख की हस्ताक्षर Record - Keeper's Signature	टिप्पणी Remarks
1	2	3	4	5	6	7	8	9	10	11	12
260	FIR No. 29/09/82	State	v/s	Mund. w. 9210	25 A. Act			18/5/13	5/159	Po	
261	" 575/04	State	v/s	Saleem Imam	Convicted Acquitted	379/411		18/5/13	5/199	Can/Arts	
262	" 404/11/2	Mukemkr	v/s	Taseewh		138 W. Act		18/5/13	5/171	Drw/Convo	
263	CC No 407/11/2	Mahemkr	v/s	Taseewh		138 W. Act		18/5/13	5/171	Dismissed	
264	CC No. 247/12	State	v/s	Ramash etc.		325/341C		20/5/13	5/113	Compounded	
265	251/00	State	v/s	Raj Kumar		25 A. Act		20/5/13	5/141	Convicted	
266	251/00	State	v/s	Raj Kumar							
267	251/00	State	v/s	Raj Kumar							
268	24/10	State	v/s	Sanjeet		25 A. Act		20/5/13	5/75	Do	
269	49/05	State	v/s	Kashmeer		279/304A		20/5/13	5/151	Do	
270	CC No. 293/11/2	Raj	v/s	Sajan		156(3) CPC		20/5/13	5/95	Compounded	
271	FIR 211/08	State	v/s	Talib Gadh		379/411/34		21/5/13	5/103	Acquitted	
272	183/00	State	v/s	Raj		380/411		21/5/13	5/166	Abated	
273	CC No. 143/11/2	Surekha	v/s	an Pashan		200 CPC		21/5/13	5/67	Dismissed	
274	FIR No 303/02	State	v/s	Sanjeet Jain		279/338 CPC		23/5/13	5/161	Convicted	
275	FIR 133/12	State	v/s	Nareth @ mndi		379/411		23/5/13	5/169	Acquitted	
276	05/08	State	v/s	Asok Mndal		379/511		24/5/13	5/127	Convicted	

प्रारूप आर. भार. (फौजदारी) सं. 2/FOI R. R. (C.I.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

दिनांक का गोश्वारा Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाली विधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
277	FIR 689/09	State	v/s	Taan Mohammad			61 Ex-act	24/5/13	5/111	Acquitted		
278	" 19/12	State	v/s	Abhishek & ors			4012. Ex-act	24/5/13	5/85	Convicted		
279	" 02/00	State	v/s	Daljeet Singh - Accused Ramu - Accused D. P. Singh - Accused			341/323	27/5/13	5/337	Acc/Po		
280	" 2/0/02	State	v/s	Tare Devi			61 Ex-act	27/5/13	5/131	Convicted		
281	" 29/2/08	State	v/s	Suvita			61 Ex-act	27/5/13	5/73	do		
282	127/05	State	v/s	Sanno			61 Ex-act	27/5/13	5/115	do		
283	02/07	State	v/s	Savita			do	27/5/13	5/89	do		
284	15/03	State	v/s	...								
285	...	...	...	...								
286	...	...	...	...								
287	FIR 146/06	State	v/s	Om Parkash			61 Ex-act	29/5/13	5/101	Acquitted		
288	...	...	...	...								
289	FIR 313/11	State	v/s	Mohd. Siddi			276/61/85	29/5/13	5/113	Convicted		
290	484/98	State	v/s	...			61 Ex-act	30/5/13	5/93	do		
291	...	...	...	...								
292	540/05	State	v/s	Mahmood - Accused Yogesh - Accused			379/411	31/5/13	5/313	Acc/Po		
293	395/00	State	v/s	Nagarkar			379/411	31/5/13	5/95	Abandoned		
294	467/02	State	v/s	Raminder Chand			341/427	31/5/13	5/114	Acquitted		

प्रारूप आर. आर. (फौजदारी) सं. 2/2011 R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

गोश्वारा की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेख के हस्ताक्षर Record Keeper's Signature	टिप्पणी Remarks
295)	52/03	State v/s	Ray Kumar	25 A Act	31/5/13	5/103	convicted				
		Received G.No. 453	295	for rev. Secus Gupta, LDC							
		on 23/01/2014									
296)	25/11	138 MIA	Laxmi Kaur v/s	olympic academy	01/5/13	5	119	Dismissed			
297)	28/11	do	do	do	01/5/13	5	133	do			
298)	28/12	1601 PC	St. v/s	Puran etc	09/5/13	5	133	do			
299)	37/10	25 A Act	st. v/s	Anil	14/5/13	5	211	settled/ Lok Adalat			
300)	28/11/12	138 MIA	Ujjagar Singh v/s	Siveta Mishra	14/5/13	5	93	settled/ Lok Adalat			
301)	3028/10	do	Satendra Sharma	M.K. Vasthista	14/5/13	5	197	Agreed			
302)	37/11/12	379/111 PC	st. v/s	Ashok Mahala	14/5/13	5	123	do			
303)	807/05	138 MIA	Krishan Lal v/s	Shammi K.	14/5/13	5	183	settled/ Lok Adalat			
304)	7/13	279/331 PC	st. v/s	Sandeep Rana	14/5/13	5	163	compounded			

प्रारूप आर. आर. (फौजदारी) सं. 2/FORV R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र.सं. Serial Date of Receipt	कम म. Number	मामले का पत्र Class of case	मामले का संख्या Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसका लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	संविनियोजक का हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
306	CC/571/13	138 N16	M/s Impact & Latiche & back M/s Bhatnagar Personal case						15/5/13	5/73	Dismissed	
307	FIR/703/05	279/338 PC	st. v/s Jai Kant Yadav						24/5/13	5/123	Abated	
308	FIR/135/10	408/420/138	st. v/s Kulddeep Kaur						29/5/13	5/253	Acquitted	
309	FIR/223/01	379/1111 PC	st. v/s Vipay Ka.						01/6/13	5/147	- do -	
310	FIR/386/02	279/338 PC	st. v/s Rajpoot Singh						01/6/13	5/75	convicted	
311	FIR/223/01	379/1111 PC	st. v/s Vipay Ka.						01/6/13	5/147	- do -	
312	FIR/382/04	61 Ex. 40	st. v/s Arjun						03/6/13	5/83	convicted	
313	FIR/64/09	25. A. 40	st. v/s Singh @ Billi						03/6/13	5/83	- do -	
314	FIR/314/10	379/411/34	st. Parveen etc						03/6/13	5/133	Acquitted	
315	FIR/298/02	61 Ex. 101	st. Shankar						03/6/13	5/113	convicted	
316	FIR/85/11	379/411 PC	st. Rajpoot Kheteri						04/6/13	5/209	Acquitted	
317	FIR/13/13	379/411 PC	st. v/s Ram Swaroop						04/6/13	5/127	convicted	
318	FIR/376/06	356/379/411	st. v/s Kamel Singh						04/6/13	5/223	- do -	

प्राप्त्य आर. आर. (फाजदारी) सं. 2/FORV R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र.सं. संख्या Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मानले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अन्तिम आदेश की तिथि Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तिथि Date of destruction	अभिनिर्वाह के हस्ताक्षर Record keeper's Signature	टिप्पणियाँ Remarks
2	3	4	5	6	7	8	9	10	11	12	13
245/11/12	138	Suhesh K. S. & Holi day M/s Pal T. P. & Son						04/6/13	5 111	DL 8m/884	
FR/95/06	279/338 ILC	St. Hissa Lal						04/6/13	5 165	PO	
FR/67/09	379/411	St. Vikram S. Son						06/6/13	5 209	Acquitted	
FR/537/05	309 ILC	St. u/s Ram K.						04/6/13	5 183	PO	
FR/335/11	379/411	St. u/s Ram Dass						07/6/13	5 117	Acquitted	
FR/117/08	379/411/34 ILC	St. u/s Shiv K. & Son						20/6/13	5 397	convicted	
FR/346/98	61. Ex Act	St. u/s Kuldeep						20/6/13	5 187	convicted	
FR/703/08	279/337 ILC	St. u/s Yogeshwar						20/6/13	5 133	- do -	
FR/52/13	279/338 ILC	St. u/s Rohit K.						21/6/13	5 61	- do -	
FR/222/12	279/304 ILC	St. u/s Unknown						21/6/13	5 95	R/R cancellation	
FR/694/06	279/338 ILC	St. u/s Anant P. Dubay						22/6/13	5 101	convicted	
FR/464/14	379/411/482	St. u/s Ravi Rathi						24/6/13	5 217	Acquitted	

प्रारूप आर. आर. (फॉर्मदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

फॉर्म का नम्बर Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकार का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागजात पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
332)	MR/227/04	61. Ex. Act	61. Ex. Act	St. v/s Bahu Dax					24/6/13	5 121	PO	
333)	MR/233/08	379/411/11C	379/411/11C	St. v/s Rinku @ Amrik Singh					25/6/13	5 153	Acquitted	
334)	MR/203/10	279/338/11C	279/338/11C	St. v/s Sunil K.					25/6/13	5 105	convicted	
335)	MR/280/03	323/324/34/11C	323/324/34/11C	St. v/s Yogesh K. etc					25/6/13	5 161	Acquitted	
336)	MR/325/02	324/34/11C	324/34/11C	St. v/s Parmesh etc					26/6/13	5 183	Acquitted	
337)	CC 262/1/12	138	138	Vipender Singh v/s Paramveer					26/6/13	5 131	Dismissed	
338)	MR/146/01	61. Ex. Act	61. Ex. Act	St. v/s Bahu Dax					27/6/13	5 121	PO	
339)	MR/214/04	61. Ex. Act	61. Ex. Act	St. v/s Bahu Dax					27/6/13	5 117	ABATED	
340)	MR/585/01	279/378/11C	279/378/11C	St. v/s Dharamveer					27/6/13	5 107	convicted	
341)	MR/455/01	279/378/11C	279/378/11C	St. v/s Parveen K.					27/6/13	5 151	Acquitted	
342)	MR/09/12	379/411/11C	379/411/11C	St. v/s Ashok K.					27/6/13	5 169	Acquitted	
343)	MR/531/04	279/338/11C	279/338/11C	St. v/s Deena Nath.					28/6/13	5 127	PO	
344)	MR/101/07	25. A. Act	25. A. Act	St. v/s Sakin Ali					28/6/13	5 109	PO	
345)	MR/106/99	452/323/34/11C	452/323/34/11C	St. v/s Firdaus Ram					28/6/13	5 171	Acquitted	
346)	MR/136/02	61. Ex. Act	61. Ex. Act	St. v/s Sarjeet Singh					28/6/13	5 133	Acquitted	

प्रारूप आर आर (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकार का नाम Name of parties	आदेश की प्रकृति आदेश का प्रकार होने प्रकार का Nature of order, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिमुख के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
347)	PIR/54/10	411 IPC	SI. V/S	Dishkol		29/6/13	5	119	Acquitted			
348)	PIR/195/09	279/338 IPC	SI. V/S	Hemraj		29/6/13	5	109	Convicted			
349)	PIR/44/13	124/55 G. Act	SI. Noor	Hoban (a) Noor		27/6/13	5	85	Fined			
350)	PIR/554/07	279/338/304	SI. V/S	Mohar Lal		28/6/13	5	119	Abated			
351)	PIR/62/07	279/338 IPC	SI. V/S	Deepak Ka.		29/6/13	5	71	Convicted			
352)	CC. 485/1/13	138	Rajesh Gaba	V/S M/S Oddega Bumblers		29/6/13	5	133	Acquitted			
353)	PIR/350/08	279/338 IPC	SI. V/S	Maharaj Singh		04/6/13	5	169	PO			
354)	PIR/175/08	25. A Act	SI. V/S	Raj Singh		04/6/13	5	155	PO			
355)	PIR/182/09	279/338 IPC	SI. V/S	Om Singh		01/7/13	5	175	Convicted			
356)	PIR/220/02	61. Ep. Act	SI. V/S	Badal		01/7/13	5	227	PO			
357)	CC. 684/1/13	138	Maharaj Ka SI. V/S	Apparwal Sukh Singh Chaudhary		01/7/13	5	75	Compounded			
358)	PIR/140/06	61. Ep. Act	SI. V/S	Namda		01/7/13	5	121	Convicted			
359)	CC. 829/1/13	138	Ramwati V/S	Mittal M/S Suresh Apparels		02/7/13	5	69	Dismissed			
360)	PIR/161/11	379/41/34 IPC	SI. V/S	M.D. Qumar etc		02/7/13	5	133	Acquitted			

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसका न्याय होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	जम्हिलेखपत्र के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
361)	CC 574/11/13		138	Sadhia Tochan v/s chedra					Sachdeva 02/7/13	5/114		convicted
362)	FIR/569/99		279/338IPC	sd. v/s Mohan Sahni					02/7/13	5/163		Acquitted
363)	CC 259/11/12			Pandeep Kr. v/s Anjeet					02/7/13	5/67		Dismissed
364)	FIR/250/06			sd. v/s Samrudhin					03/7/13	5/97		convicted
365)	FIR/436/04			sd. v/s Anjeet Singh					04/7/13	5/159		do
366)	FIR/342/98		379/411	sd. v/s Sukheem					04/7/13	5/185		Acquitted
367)												
368)	FIR/59/08		379/411	sd. v/s Suresh Ch. P.O.					04/7/13	5/339		Acquitted
369)	CC 589/11/13		138	Ramchandra v/s Shreeb Ahmed					6/7/13	5/203		Dismissed
370)	FIR/05/05		379/411/482 34/IPC	sd. v/s Mahesh etc					6/7/13	5/231		Acquitted
371)	FIR/89/99		61. B. Act	sd. v/s Parbhu					6/7/13	5/111		convicted
372)	FIR/400/98		279/338IPC	sd. v/s Ishwar Das					8/7/13	5/203		do
373)	FIR/44/10		25. d. Act	sd. v/s Erof					8/7/13	5/179		Acquitted
374)	FIR/09/03		61. B. Act	sd. v/s Raju Lal					10/7/13	5/141		PO
375)	FIR/157/04		61. B. Act	sd. v/s Parbhu					11/7/13	5/115		convicted
376)	FIR/194/04		279/338	sd. v/s Azad Singh					11/7/13	5/151		Acquitted

प्राप्त आर. आर. फॉर्मदारी) सं. 2/FORM R.R. (CrI) No. 2
विषयवार गोश्वारा (नियम ० देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति का मारीख Date of Receipt	क्रम सं. Serial Number	सामने का वर्ग Class of case	सामने का संख्यांक Number of case	पक्षकारों का नाम Name of parties	आदेश की प्रकृति आदेश का विषय Nature of order and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संख्या Abstract of final order	कागज पत्रों की संख्या Number of papers	सामने का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल का हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
377)	FR/252/12		279/3381PC	SI vs Jitendra K.					10/7/13	5/149	Convicted	
378)	FR/17/08		279/337/1PC	SI vs Ramnand K.S.					11/7/13	5/139	- do -	
379)	FR/33/06		61. Ex. Act	SI. Sangeeta					12/7/13	5/77	- do -	
380)	FR/365/05		61. Ex. Act	SI vs Kishan Suresh					12/7/13	5/101	Acquitted	
381)	CC. 109/1/12		156(3)	G.P. M.D. Yusuf & Co. vs Tajam etc					12/7/13	5/185	Dismissed	
382)	FR/182/02		329/411	SI vs Vijay K.					12/7/13	5/71	Acquitted	
383)	FR/481/03		61. Ex. Act	Vijay K.					12/7/13	5/61	P.O.	
384)	FR/112/02		138NIA	SI vs Jitendra K.					12/7/13	5/61	- do -	
385)	FR/474/04		279/358PC	SI vs Amit					15/7/13	5/133	Convicted	
386)	FR/389/04		61. Ex. Act	SI vs Raghunath Dayal					15/7/13	5/13	Acquitted	
387)	CC. 46/1/13		138NIA	Satin Credit vs Jai Kumar					15/7/13	5/63	Compromised	
388)	FR/146/11		279/337	SI vs Ram Prakash					15/7/13	5/127	Settled/ Acquitted	
389)	FR/30/11		279/338PC	SI vs Sushil Yadav					15/7/13	5/81	Acquitted/ Underside	
390)	CC. 309/1/12		138NIA	K.K. Khatter vs Jai Gopal					15/7/13	5/131	Acquitted	
391)	FR/05/12		279/304AIRC	SI vs Ram Dev					17/7/13	5/167	Convicted	
392)	FR/188/07		61. Ex. Act	SI vs Santosh etc					17/7/13	5/149	- do -	
393)	FR/47/08		324/325/31 1PC	SI vs Subhash etc					17/7/13	5/109	Acquitted	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्र. सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्या Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसका प्राप्ति होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
394	PIR/147/08	324/325/74	st. v/s Subhash ede	19/7/13	5/109	Acquitted						
394	FIR/82/12	377/411/34	st. v/s Rakesh & sons	19/7/13	5/233	-do-						
395	CC. 219/11/12	138NIA	S.K. Kohli v/s Vivian Suri	15/7/13	5/413	Compounded						
396	CC. 576/11/13	138NIA	Jai Shree Rajgurun v/s Agreee commensurate met	15/7/13	5/55	-do-						
397	FIR/22/02	323/341/19C	st. v/s Pawan	15/7/13	5/211	Convicted						
398	CC. 469/12	138NIA	Parveen Ka. Khan v/s Hansraj Jaiswal	15/7/13	5/358	Compounded						
400	FIR/11/05	174A	st. v/s Brijju	16/7/13	5/57	Convicted						
401	FIR/499/05	174A-19C	st. v/s Brijju	16/7/13	5/55	-do-						
402	PIR/149/06	174A 19C	st. v/s Brijju	16/7/13	5/59	-do-						
403	FIR/300/06	20A. 4st	st. v/s Brijju	16/7/13	5/233	-do-						
404	PIR/64/05	279/338 19C	st. v/s om Kumar	17/7/13	5/189	-do-						
405	PIR/609/00	379/411/74 19C	st. v/s M.D. Anif	19/7/13	5/155	Acquitted						
406	PIR/151/06	61. EX Act	st. v/s samro	19/7/13	5/59	Convicted						
407	PIR/298/03	325/19C	st. Bheem	19/7/13	5/137	Acquitted						

प्राक्तप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (निचम व देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	सं. सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	कानून की प्रकृति कानून का नाम होने का विवरण Nature of the case, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिनेता/न्यायाधीश के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ (Remarks)
1	2	3	4	5	6	7	8	9	10	11	12	13
408	FIR/27/05	25.A. Act	25.A. Act	st. v/s M.D. Narkit					20/07/13	5/15	convicted	
409	FIR/518/05	61. Ex. Act	61. Ex. Act	st. v/s Shoremender Singh					20/07/13	5/77	- do -	
410	FIR/317/00	324/506/34 IPC	324/506/34 IPC	st. v/s Tofig & ors					22/07/13	5/213	Acquitted	
411	FIR/497/01	271/337 IPC	271/337 IPC	st. Deth Raj					22/07/13	5/237	PO	
412	FIR/21/13	287/338 IPC	287/338 IPC	st. Raminder Kaur					22/07/13	5/109	convicted	
413	FIR/65/08	279/338 IPC	279/338 IPC	st. v/s Tej Singh					22/07/13	5/157	- do -	
414	FIR/157/04	61. Ex. Act	61. Ex. Act	st. v/s Mangtara					22/7/13	5/81	convicted	
415	FIR/157/04	61. Ex. Act	61. Ex. Act	st. v/s Mangtara					22/7/13	5/81	convicted	
416	FIR/252/09	25.A. Act	25.A. Act	st. v/s Mangtara					22/7/13	5/105	- do -	
417	CC-696/11/13	138 NIA	138 NIA	Prem Prakash v/s Ganga Chauhan					22/7/13	5/177	dismissed	
418	FIR/155/05	379/41 IPC	379/41 IPC	st. v/s Vishnu Chaudhary					22/7/13	5/63	Acquitted	
419	FIR/359/06	279/427 IPC	279/427 IPC	st. v/s Jitender Singh					22/7/13	5/157	convicted	
420	FIR/557/06	25.A. Act	25.A. Act	st. v/s Laxman @ Bhinge					22/7/13	5/113	ABATED	
421	FIR/16/04	61. Ex. Act	61. Ex. Act	st. v/s Parbhu					22/7/13	5/77	convicted	
422	FIR/165/09	25.A. Act	25.A. Act	st. v/s Jekh Hassan Ali					23/7/13	5/91	- do -	
423	FIR/12/07	61. Ex. Act	61. Ex. Act	st. v/s Suman					24/07/13	5/83	- do -	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R.R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र.सं. की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध को प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
424)	CC. 600/1/13	138 NIA	सुधीर	Agarwal vs. Vinod		24/7/13	5/57	Dismissed				
425)	PIR/358/05	304A	श. व/स.	Rodhey Shyam		24/7/13	5/153	convicted				
426)	CC. 223/1/12	138 NIA	Ajeet Singh	vs. M/s. Gadda		24/7/13	5/109	Dismissed				
427)	PIR/259/04	61. Ex. Act	श. व/स.	Ramey @ Raju		25/07/13	5/123	ABATED				
428)	PIR/23/10	25. A. Act	श. व/स.	Amir		25/07/13	5/81	do				
429)	PIR/56/06	25. A. Act	श. व/स.	Alam @ Alam		26/7/13	5/107	Acquitted				
430)	PIR/303/07	323/341	श. व/स.	Seema		26/7/13	5/117	do				
431)	PIR/357/06	61. Ex. Act	श. व/स.	Brijesh K.		27/7/13	5/127	Acquitted				
432)	PIR/58/13	61. Ex. Act	श. व/स.	Sarvan K.		27/7/13	5/127	Acquitted				
433)	PIR/12/11	289/337	श. व/स.	Ravindra Singh		27/7/13	5/95	convicted				
434)	PIR/218/09	25. A. Act	श. व/स.	Ompal @ Baba		27/7/13	5/93	convicted				
435)	CC. 221/1/12	138 NIA	Sandeep Sharma	vs. Rinku Singh		30/7/13	5/101	Dismissed				
436)	PIR/209/11	25. A. Act	श. व/स.	Shaukh Khalid		30/7/13	5/159	Acquitted				
437)	PIR/274/08	27/54/51	श. व/स.	Gurmeet Singh		31/7/13	5/195	PC				
438)	CC. 525/1/13	138 NIA	Harender Singh	vs. Raj Bal		31/7/13	5/155	Compounded				
439)	CC. 99/1/12	138 NIA	Hari Singh	vs. Subhash Chandra		1/8/13	5/55	Compounded				

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोरखारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

परिपत्र की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	विषय की प्रकृति जो मामले लागू होने वाला है Subject of the case and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखनीय की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
441)	CC-649/1/13	138		Raminat Singh v/s Lalit Lal		5/8/13	5/11		Dismissed			
442)	CC-360/1/12	do		Gama Singh v/s Rinku		6/8/13	5/89		- do -			
443)	FIR/351/05	25.A.A		v/s Rajesh & Latha		6/8/13	5/111		convicted			
444)	FIR/481/06	25.A.A		v/s Vinod Mandal		07/8/13	5/143		PO			
445)	CC-457/1/13	138		Rajeev Aggarwal v/s BRIEF systems		08/8/13	5/147		Dismissed			
446)	FIR/270/99	25.A.A		v/s Shiv. K.		13/8/13	5/127		Acquitted			
447)	CC-129/1/12	138		v/s Sanjay Bat v/s Nirmal Rishi		14/8/13	5/111		Dismissed			
448)	CC-52/1/13	138		Dishant Pol. v/s Mona Singh		16/8/13	5/71		- do -			
449)	FIR/475/03	61.E.A		v/s Chammila		16/8/13	5/83		convicted			
450)	FIR/376/07	- do -		v/s Mangtu		17/8/13	5/149		Acquitted			
451)	CC-681/1/13			Pradeep Singh v/s Sanjay		17/8/13	5/71		Dismissed			
452)	CC-596/1/13	138		Pran Chaudhary v/s Dinesh K. Mehta		21/8/13	5/113		PO			
453)	CC-755/1/13	138		Sanjay Khatri v/s P.P. Singh		21/8/13	5/111		Dismissed			
454)	FIR/65/01	451/380/111		v/s Aray etc		22/8/13	5/139		Acquitted			
455)	FIR/203/05	61.E.A		v/s R. Mugam		23/8/13	5/121		PO			

प्राप्त आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का सारांश Abstract of final order	कागज पत्रों की संख्या Number of papers	मानने का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
456)	PIR/481/98	325/341PC	225/341PC	ST. v/s Anurik Singh ete		25/8/13	5/39	convicted				
457)	CC. 29/1/12	138	M/S. A. E & C	v/s Gynesh		25/8/13	5/101	Acquitted				
458)	PIR/498/99	448/380/	448/380/	ST. v/s Jagwinder ete		25/8/13	5/211	-do-				
459)	CC. 662/1/13	138	Shemford school	v/s		25/8/13	5/117	Dismissed				
460)	PIR/377/86	25A	Set Rajesh @ Lakha			06/8/13	5/137	convicted				
461)	CC. 677/1/13	138	Anurik Singh v/s Anil Gupta			25/8/13	5/131	Acquitted				
462)	CC. 385/1/12	138	Sumil Ka. v/s Ravi Ka.			25/8/13	5/119	Acquitted				
463)	CC. 317/1/12	138	Sumil Ka. v/s Harish Chhabra			25/8/13	5/114	-do-				
464)	CC. 246/1/13	138	Triumph Motor v/s Jyoti & cons			25/8/13	5/67	Acquitted				
465)	CC. 590/1/13	138	Tarawati v/s Kuljot Singh			25/8/13	5/193	-do-				
466)	CC. 491/1/13	138	Nand Lal Aggarwal v/s Bromila			25/8/13	5/151	-do-				
467)	CC. 41/1/12	156(3)	Lalit Sharma v/s Deepa Sharma			25/8/13	5/135	-do-				
468)	PIR/782/06	229/338	ST. v/s Vinod Ka.			25/8/13	5/151	convicted				
469)	CC. 400/1/12	138	Piyush v/s Vinod Ka.			25/8/13	5/101	Acquitted				

प्रारूप आ. आ. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोरखारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	आदेश की प्रकृति आदेश का नाम होने आदेश का प्रकार Nature and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखन की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
470)	PIR/26/00		379/411 PC	श. व/स. Sign Ram					25/8/13	5/93	Acquitted	
471)	PIR/481/98		325/34 PC	श. व/स. Amrik Singh					25/8/13	5/229	- do -	
472)	CC. 57/11/12		406/470 PC	Narain Goshwami v/s - Ram Singh Ka.					25/8/13	5/85	Compromised	
473)	PIR/77/03		451/380 411/341 PC	श. व/स. Khokan etc					29/8/13	5/255	Acquitted	
474)	PIR/60/01		61. Ex A et	श. व/स. Kalyan Ka.					29/8/13	5/187	PO	
475)	PIR/289/00		304A PC	श. व/स. Rakesh Sharma					29/8/13	5/137	convicted	
476)	PIR/55/04		116. Ex A et	श. व/स. B. B. S.					29/8/13	5/103	convicted	
477)	PIR/19/98		379/382/24 PC	श. व/स. Sushil etc					29/8/13	5/201	Acquitted	
478)	PIR/143/01		61. Ex A et	श. व/स. Rukma					30/8/13	5/147	convicted	
479)	PIR/964/06		25. A et	श. व/स. Virender					30/8/13	5/209	PO	
480)	PIR/212/08		25. A et	श. व/स. Mukesh @ Langra					30/8/13	5/125	Acquitted	
481)	CC. 187/11/12		156(3)	Ramjet Aggarwal v/s Rahim Modan					21/8/13	5/107	Dismissed	
482)	PIR/479/98		379/411 34 PC	श. व/स. Tejbis etc					31/8/13	5/241	PO	

Pl. fee from Sr. No 638 onward for Aug 20013

प्रारूप आर. आर. (फाँजदारी) सं. 2/FORM R. R. (Crl.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
483	FIR/219/11	356/379/511	PC	St. v/s Sumit & Rahul		31/8/13	5/7	convicted				
484	FIR/297/10	279/338/PC	PC	St. v/s Baram Cheri		31/8/13	5/13	convicted				
485	FIR/265/11	288/304A	PC	St. v/s Nimat Masi		02/9/13	5	convicted				
486	FIR/184/10	320/PC	PC	St. v/s Ravi		05/9/13	5/5	-do-				
487	FIR/23/13	420/468	PC	St. v/s Mukesh Jindal		07/13	5/27	-do-				
488	FIR/380/00	381/411	PC	St. v/s Dev. Parkash		07/13	5/12	Acquitted				
489	FIR/72/12	279/337	PC	St. v/s Prem Singh		09/13	5/21	convicted				
490	FIR/70/06	279/337	PC	St. v/s Prem Singh		10/13	5/14	Acquitted				
491	CC-248/11/2	138		Sharma Timber v/s M/s Rose International		11/13	5/77	Dismissed				
492	FIR/200/08	279/338	PC	St. v/s Veer Pal		12/9/13	5/163	Acquitted				
493	FIR/610/00	279/304A	PC	St. v/s Raj Kr.		12/9/13	5/167	convicted				
494	CC-426/11/2	138		Neelam Miglani v/s P.K. Bajaj & Co		12/9/13	5/249	Acquitted				
495	FIR/101/12	457/380/411	PC	St. v/s Madhu Sudan Singh		13/9/13	5/607	convicted				

प्रारूप आर. आर. फांजदारी) सं. 2/FORM R. R. (C.R.) No. 2
विषयवार गोश्वारा (नियम सं. 1/1974) SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्रमांक Serial No.	संख्या Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	कानून की प्रकृति Nature of law and law of offence	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय कानून धर्म नामालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेख की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
496)	CC-842/1/13	138	Ashok K. & on v/s. M/s Sana Meeli home			17/9/13	5/93	Dismissed				
497)	CC-843/1/13	138	do			17/9/13	5/73	do				
498)	FIR/170/12	279/338	st. v/s Anil K.			17/9/13	5/103	convicted				
499)	CC-290/1/12	138	M/s Jangra Rin Co v/s Gulshan			17/9/13	5/173	convicted				
500)	CC-841/1/13	138	Ashok K. v/s. Sana Meeli home			17/9/13	5/87	Dismissed				
501)	CC-840/1/13	138	do			17/9/13	5/87	do				
502)	CC-97/1/12	138	Rinku Kapoor v/s Rohit Singh @ Rocky			18/9/13	5/57	do				
503)	FIR/283/00	279/304A	st. v/s Rajesh Sharma			18/9/13	5/295	Acquitted				
504)	FIR/211/03	61. Ex. Act	st. v/s Gopal			18/9/13	5/145	PO				
505)	FIR/262/13	279/427	st. v/s Parhlad Pal			19/9/13	5/117	Acquitted				
506)	CC-80/1/12	156(3)	Vijay Verma v/s Babbar Singh			20/9/13	5/95	Dismissed				
507)	FIR/266/98	323/324	Tender etc			23/9/13	5/171	convicted				
508)	FIR/490/05	324/506	st. v/s Pawan K.			23/9/13	5/223	Acquitted				

प्रारूप आर. आर. (फाँदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	सं.स. Serial Number	मामले का श्रेणी Class of case	मामले का संख्यांक Number of case	पक्षकार का नाम Name of parties	अपराध की प्रकृति और उसका प्रा. प्रा. वर्गीकरण Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
509)	CC 974/1/13		138	Sabhash chander v/s M/s. Alka Judio					23 ⁹ / ₁₃	5/77	Dismissed	
510)	PIR/416/04		61. Ex. Act	St. v/s Mangtoo					23 ⁹ / ₁₃	5/113	Acquitted	
511)	PIR/504/04		323 325	St. v/s Karan Singh etc					23 ⁹ / ₁₃	5/141	- do -	
512)	PIR/205/04		61. Ex. Act	St. v/s Mangtoo					23 ⁰⁹ / ₁₃	5/111	- do -	
513)	PIR/576/05		28. A. Act	St. Mohan Singh					25 ⁹ / ₁₃	5/167	PO	
514)	PIR/257/06		25. A. Act	St. v/s Shabir @ R. Singh					28 ⁹ / ₁₃	5/129	PO	
515)	PIR/170/13		379/411 IPC	St. v/s Rahul					28 ⁹ / ₁₃	5/95	Acquitted	
516)	PIR/391/07		25. A. Act	St. v/s Santosh					28 ⁹ / ₁₃	5/133	- do -	
517)	PIR/507/00		279/338 IPC	St. v/s Om Prakash					28 ⁹ / ₁₃	5/181	- do -	
518)	PIR/122/04		61. Ex. Act	St. Ramesh Ka.					30 ⁹ / ₁₃	5/113	- do -	
519)	PIR/89/11		379/411	St. v/s Pardeep					30 ⁹ / ₁₃	5/129	- do -	
520)	PIR/556/99		61. Ex. Act	St. v/s Rajesh					30 ⁹ / ₁₃	5/217	PO	
521)	PIR/229/00		279/338 IPC	St. v/s Narendra Ka.					30 ⁹ / ₁₃	5/129	Acquitted	

प्रारूप आर 31 (फॉर्मदारी) सं. 2/FORM R.R. (C.F.) No. 2
विषयवार गोश्वारा (विषय - गोश्वारा) SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्रमांक Serial Date of Receipt	संख्या Number	मामले का Class of case	मामले का Number of case	पक्षकार का नाम Name of party	अभियोग का विवरण Date of final order	अभियोग का विवरण Abstract of final order	कानून पत्रों की संख्या Number of papers	मामले का विनिर्णय कानून पत्रों का नाम Name of court deciding case	नष्ट करने की तिथि Date of destruction	अभिलेखित कानून रखने वाले का हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks	
1	2	3	4	5	6	7	8	9	10	11	12	13
2)	PIR/34/05	279/338	SI. v/s Vinay Ka.	18C				30 9/13	5/181		PO	
3)	PIR/307/01	279/337/338	SI v/s Deepak	18C				30 9/13	5/193		Acquitted	
4)	PIR/246/99	380/411	SI Vijay Pd. Gupta	18C				30 9/13	5/123		do	
5)	PIR/153/04	61/BX	SI. Tisaveni	ACB				30 9/13	5/109		convicted	
6)	PIR/115/06	325/34	SI. v/s Mahender Singh	18C				30 9/13	5/161		Acquitted	
7)	CC/86/1/13	138	Manoj Kumar Gupta v/s Anil Kumar					03 10/13	5/83		do	
8)	CC. 07/1/12	do	Jatinder Kar v/s Nazim Ahmed					03 10/13	5/83		do	
9)	CC. 86/1/13	do	Pawan Kar. v/s Jai Gopal					03 10/13	5/77		Acquitted	
10)	CC. 748/1/13	200/CA	Subeta Rani v/s Dinesh Dang	18C				07 10/13	5/157		Dismissed	
11)	CC 986/1/13	138	M/s Hylex Tool. Link v/s Kamal sales					11 10/13	5/89		do	
12)	PIR/363/05	61/1/14	SI. v/s Parmanand	EX				11 10/13	5/81		convicted	
13)	PIR/251/01	341/325	SI v/s Himmat Singh	18C				17 10/13	5/119		do	
14)	PIR/230/96	304A	SI. v/s Jamni Poo Sahi	18C				19 10/13	5/267		Acquitted	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

फाइल की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसका लागू होने वाला विधि Nature of offence and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	क्राइम पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखण क. हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
535)	FIR/545/06	279/427 IPR	279/427 IPR	श. व/स Bigender					21 $\frac{10}{13}$	5 135	convicted	
536)	FIR/207/10	25.A. Act	25.A. Act	श. व/स Manish Kr.					22 $\frac{10}{13}$	8 57	- do -	
537)	FIR/343/98	379/411 341PR	379/411 341PR	श. व/स Ramu & son. - Acg Ramod					19 $\frac{10}{13}$	5 401	PO	
538)	FIR/258/00	337 IPR	337 IPR	श. व/स Kanhwar Bhan Saini					23 $\frac{10}{13}$	5 99	Acquitted	
539)	FIR/61/07	25.A. Act	25.A. Act	श. व/स Sanjay @ Antari					23 $\frac{10}{13}$	5 115	Acquitted	
540)	FIR/2-01	27.A. Act	27.A. Act	श. व/स Kishore					29 $\frac{10}{13}$	5 131	Acquitted	
541)	FIR/269/07	358/377 411PR	358/377 411PR	श. Shalinder @ Sonu					30 $\frac{10}{13}$	5 247	- do -	
542)	DP. 21-A	53/116 DP Act	53/116 DP Act	श. व/स Sumit Kr.					26 $\frac{10}{13}$	5 107	- do -	
543)	FIR/112/10	28.A. Act	28.A. Act	श. Shokher					28 $\frac{10}{13}$	5 81	convicted	
544)	FIR/38/13	397/411 341PR	397/411 341PR	श. व/स Sanjeev @ Sonu					31 $\frac{10}{13}$	5 153	- do -	
545)	cc. 820/1/13	138	138	Gurju Maohav. u/s Maya Devi					23 $\frac{11}{13}$	5 83	compounded	
546)	cc. 1010/1/13	- do	- do	Gurju Maohav u/s Shiv. Kishore					23 $\frac{11}{13}$	5 69	- do -	

प्रारूप आर आर (फौजदारी) सं. 2/FORM R. R. (CrL) No. 2
विषयवार गोरखा (नियम 9) (SUBJECT-WISE GOSHWARA (SEE RULE 9))

अंतिम को नसीब Date of Receipt	क्रम सं. Serial Number	मान्यता का वर्ग Class of case	मान्यता का संख्या Number of case	पक्षकार का नाम Name of parties	अंतिम आदेश की तिथि Date of final order	अंतिम आदेश का सारांश Abstract of final order	कागज पत्रों की संख्या Number of papers	मान्यता का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तिथि Date of destruction	अभिलेख रखने की हस्ताक्षर Record Keeper's Signature	टिप्पणी Remarks	
1	2	3	4	5	6	7	8	9	10	11	12	13
7)	cc. 1007/1	13	138	Gurur Madhav Ajay Singh				23 11/13	5/71		compounded	
8)	cc. 10/4/1	13	do	Gurur Madhav u/s Ram Chander				23 11/13	5/67		do	
9)	cc. 614/1	13	do	Rakesh, Bangel Ravi Singh Karmar				23 11/13	5/111		compounded	
10)	cc. 851/1	13	do	Gurur Madhav u/s Rishipal				23 11/13	5/89		compounded	
11)	cc. 678/1	13	do	M/s A.C.M.E. Resources Shri Anish Baba				12 11/13	5/81		Dismissed	
12)	cc. 907/1	13	138	Gurur Madhav u/s Ram Chander				23 11/13	5/69		do	
13)	cc. 908/1	13	do	Jayendra u/s Gaurav				23 11/13	5/69		do	
14)	cc. 805/1	13	do	Narraj Wadhwa u/s Nikhil				23 11/13	5/95		compounded	
15)	cc. 1009/1	13	do	Gurur Madhav u/s Ajay				23 11/13	5/95		compounded	
16)	cc. 993/1	12	do	Jayendra u/s Veer Parkash				23 11/13	5/95		do	
17)	cc. 934/1	13	do	Gurur Madhav u/s Neel Gagan				23 11/13	5/95		do	
18)	cc. 990/1	13	do	do u/s Chander Shekhar				23 11/13	5/101		compounded	
19)	FIR/503/07	379/41	190	Sh. u/s Javed				23 11/13	5/211		Acquittal	
20)	FIR/158/13	379	190	Sh. u/s Likhovet				23 11/13	5/49		cancellation	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोरवारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र. सं. Serial	सम. सं. Number	मामल का वर्ग Class of case	मामल का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और लागू होने वाली विधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामल का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
561)	CC-408/1/12		138	Goodlift vs chander Parabha		23/11/13		5	73	compromise		
562)	CC-926/1/13	do		Guru Maadhev vs Karmlesh		23/11/13		5	85	compounded		
563)	CC-535/1/13	do		M/s chankya Pharmacy vs T & G. Medicine		23/11/13		5	143	do		
564)	FIR/238/13		336/379/ 411/341 PC	st. vs Brij, bal		23/11/13		5	103	Acquitted		
565)	FIR/48/13		363 PC	st vs UNKNOWN		23/11/13		8	47	Cancellation		
566)	FIR/10/13		363 PC	st vs ...		23/11/13		5	...	...		
567)	FIR/71/02		323/341 IPC	st vs ...		23/11/13		5	169	Acquitted		
568)	FIR/126/13		174A IPC	st. vs Rajan Parwana		23/11/13		5	77	convicted		
569)	PR/394/1/12		138	Ram Ka. vs A/S Builders		27/11/13		5	321	PO		
570)	FIR/544/00		325 PC	st. vs Sanjodol		23/11/13		5	105	compounded		
571)	FIR/303/11		379/482 IPC	Rohit Singh @ Ricky		23/11/13		5	195	Acquitted		
572)	FIR/18/05		325/341/ 34 PC	st. vs Mukesh Kr.		23/11/13		5	69	compounded		
573)	FIR/17/09		279/338 IPC	st. vs Amit Ka.		11/11/13		5	181	PO		

प्रारूप आ. 2 (फॉर्मदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9) (SUBJECT-WISE GOSHWARA (SEE RULE 9))

प्राप्त का दिनांक Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्या Number of case	पक्षकार का नाम Name of parties	हो पकड़ को लागू होने का कारण Reason of arrest and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का मध्य Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	वट्ट करने की तारीख Date of destruction	रजिस्ट्रार का हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
574)	cc. 341/1/12	138	Shyam Sunol	u/s Premchand	23 11/13	5/11	Compounded					
575)	FIR/261/12	341/325/341/10	st. u/s	Paroleep	23 11/13	5/71	Acquitted					
576)	cc. 329/1/12	138	Brij Engineering	u/s Suroj solution	23 11/13	5/103	Compounded					
577)	cc. 983/1/13	200 cc	Prasu Raj Singh	u/s Rahman	23 11/13	5/81	- do -					
578)	cc. 776/1/13	138	R.K. Seeds	u/s Basaveshwar	23 11/13	5/91	- do -					
579)	FIR/84/10	315/41	st. u/s	Sher Singh	23 11/13	5/121	Acquitted					
580)	FIR/195/12	356/371	st. u/s	Satish	23 11/13	5/111	Compounded					
581)	FIR/88/13	279/337/338/112	st. u/s	Shiv Brij	23 11/13	5/57	Acquitted					
582)	FIR/219/13	363/112	st. u/s	cancellation Report	23 11/13	5/67	Lok Adalat cancellation					
583)	cc. 77/3/12	420/408	Him Pukhraj	u/s Ram Krishna	23 11/13	5/263	Compounded					
584)	cc. 989/1/13	138	Guru madhav	u/s Sunita Rajeshwar	23 11/13	5/67	- do -					
585)	cc. 106/1/13	do	- do -	u/s Ramrao	23 11/13	5/67	- do -					
586)	cc. 106/1/13	do	M/s Amar Fruit Agency	u/s Dhanmender Verma	23 11/13	5/85	- do -					

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (CrI) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	अप. नं. Serial Number	मान्यता का वर्ग Class of case	मान्यता संख्या Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसका लागू होने योग्य विधि Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मान्यता का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Keener's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
587)	CC-924/1/13	138	Guru Madhvan	u/s Rajender Singh	23/11/13	5/63	Compounded					
588)	CC-1003/1/13	do	—do—	u/s Rajender Pandey	23/11/13	5/71	—do—					
589)	CC-342/1/12	do	B.C. Pawan	u/s Santosh K.	23/11/13	5/109	—do—					
590)	CC-998/1/13	do	Guru Madhvan	u/s Laxmi Agarwal	23/11/13	5/107	—do—					
591)	CC-942/1/12	do	Jai Malhi co. op society	u/s Manoj K.	23/11/13	5/73	—do—					
592)	CC-1012/1/13	do	Guru Madhvan	u/s Parveen K.	23/11/13	5/63	—do—					
593)	CC-818/1/13	138	Guru Madhvan	u/s Sharda K.	23/11/13	5/63	—do—					
594)	CC-823/1/13	138	do	u/s Sunita K.	23/11/13	5/71	—do—					
595)	CC-988/1/13	138	do	u/s Raj K.	23/11/13	5/73	—do—					
596)	CC-190/1/12	354/50911/c	Santosh K.	u/s Kulbhushan Sharma	23/11/13	5/191	—do—					
597)	FIP/07/11	288/338	S. u/s	Krishan Mohan Guja	23/11/13	5/167	Acquitted					
598)	CC-733/1/13	138	Suresh K.	u/s Am Lal K.	23/11/13	5/81	Compounded					
599)	CC-52/1/13	do	u/s Charakya Sharma	u/s T & G Medical Co.	23/11/13	5/57	—do—					
600)	FIP-269/05	279/338	S. u/s	Rahim	23/11/13	5/131	Convicted					

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखें)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त को संख्या Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	कानून की प्रकृति आपराधिक या ना होने Nature of offence and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय कानून के नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिज्ञान की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
601)	cc. 1015/1/13	138	138	Jai Nidhi u/s. R.P.P.		23/11/13	5/117	Compounded				
602)	cc. 995/1/13	do	do	Guru madhav u/s. Anil K.		23/11/13	5/73	- do				
603)	cc. 814/1/13	do	do	- do - u/s Deepika		23/11/13	5/73	- do				
604)	cc. 1026/1/13	do	do	Deepak Poudar u/s Tajinder Bahuraka		23/11/13	5/151	- do				
605)	cc. 664/1/13	138	138	Surender Singh u/s Ramesh Chauhan		23/11/13	5/87	- do				
606)	cc. 500/1/13	do	do	Rishi Parkesh u/s Gaurav Sharma		23/11/13	5/71	- do				
607)	cc. 837/1/13	138	138	Gurav Bhatia u/s. S. P. P.		23/11/13	5/15	- do				
608)	cc. 886/1/13	do	do	Jai Nidhi u/s Meeta		23/11/13	5/59	- do				
609)	cc. 677/1/13	do	do	M/s A.C.M.E. Resources u/s M/s. Shri Madh Bahu Dev		12/11/13	5/89	Dismissed				
610)	cc. 626/1/13	do	do	Nikhil Sharma u/s Kuldeep Bhatia		23/11/13	5/05	Compounded				
611)	cc. 812/1/13	do	do	Guru madhav u/s M. K. K.		23/11/13	5/71	- do				
612)	cc. 208/13	do	do	- do - u/s Ramesh		23/11/13	5/77	- do				
613)	cc. -	do	do	- do - u/s Rajender K.		23/11/13	5/81	- do				

प्रारूप आ. नं. (फौजदारी) सं. 2/FOI R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र. सं. Serial Date of Receipt	क्र. सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	प्रतिवेदन करने वाले के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
614)	PR/379/99	304A IPC	श. व/स	Bhim Singh				23 ¹¹ / ₁₃	5/107	convicted		
615)	PR/73/07	25A. Act	श. व/स	Kallu				23 ¹¹ / ₁₃	5/107	- do -		
616)	PR/478/07	279/338 IPC	श. व/स	Ravi Bindra				23 ¹¹ / ₁₃	5/105	Acquitted		
617)	PR/174/09	279/338 IPC	श. व/स	Jai Kishan				23 ¹¹ / ₁₃	5/89	- do -		
618)	PR/303/09	279/338 IPC	श. व/स	Mukesh Singh				23 ¹¹ / ₁₃	5/129	convicted		
619)	PR/497/05	279/411 IPC	श. व/स	Sunil K.				23 ¹¹ / ₁₃	5/171	Acquitted		
620)	PR/156/10	25A. Act	श. व/स	Siddh @ Kochi				30 ¹¹ / ₁₃	5/85	convicted		
621)	PR/398/02	279/338 IPC	श. व/स	Anjan Singh				13 ¹¹ / ₁₃	5/161	P.O.		
622)	PR/246/10	356/379 IPC	श. व/स	Sandeep etc				23 ¹¹ / ₁₃	5/221	Acquitted		
623)	PR/99/00	411 IPC	श. व/स	Ram Sarit				23 ¹¹ / ₁₃	5/161	- do -		
624)	CC-996/1/13	138	Guru Madhav v/s Vinod Yadav					30 ¹¹ / ₁₃	5/103	Dismissed		
625)	PR/469/07	379/411 IPC	श. व/स	Vijay K.				23 ¹¹ / ₁₃	5/147	Acquitted		

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोरवारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्रति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाला विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का मसौदा Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विवरण करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखण के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
625)	PIR/197/13		279/338 19C	श्री. विस. Wadecm		23/13	5/15	Acquitted				
627)	PIR/168/96		380/411 19C	श्री. रामूल का. etc		23/13	5/181	do				
628)	PIR/305/12		323/321 3410C	श्री. विस. Rohit		23/13	5/101	do				
629)	PIR/244/11		279/338 19C	श्री. विस. Markesh Meela		23/13	5/113	do				
630)	PIR/371/13		279/338 363 19C	श्री. विस. Unkhowal		23/13	5/57	Lok Adalat cancellation				
631)	PIR/357/04		138	श्री. विस. Kala Ram		29/13	5/103	convicted				
632)	CC-1005/1/13		138	Guru Madhwar v/s Vinod		29/13	5/91	compounded				
633)	PIR/124/10		279/304A	श्री. विस. Shine Xavier		27/13	5/231	convicted				
634)	PIR/24/13		379/411 19C	श्री. विस. Laxman		23/13	5/195	Acquitted				
635)	PIR/89/13		138	Guru Madhwar v/s Prem Chand		29/13	5/111	compounded				
636)	PIR/407/98		279/338	श्री. विस. M.D. Ishwar		28/13	5/131	convicted				
637)	PIR/121/13		174A 19C	श्री. विस. Rajan Parwar		23/13	5/59	do				
638)	CC-454/1/13		138	Rajeev Aggarwal v/s Bano system		8/13	5/55	Acquitted				
639)	CC-826/1/13		138	Vishwanath Dipu v/s Ankur Pahwa		23/13	5/131	do				

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
640)	cc. 874/1/13		138	M/S HPM Chemical u/s					25/8/13	5/71	Acquitted	
641)	PIR/6510		450/380	St. u/s Charanjit Singh					5/133	5/133	Quarantined by High Court order 24/7/13	
	(Attached file cc. 163/1/12)			Manjeet Kaur u/s Charanjit Singh 7-5/201					07/8/13			
642)	PIR/634/06		292/34	St. u/s Bhagat Bhushan					27/8/13	5/137	Acquitted	
643)	PIR/424/07		279/337/338	St u/s Anil K.					19/8/13	5/95	do	
				IPC								
644)	PIR/211/11		5/379/91	St u/s Sunita					25/8/13	5/111	Acquitted	
645)	PIR/500/06		61. En Act	St. u/s Nathi					30/8/13	5/101	Convicted	
646)	PIR/116/09		279/338	St. u/s Gopal					25/8/13	5/137	Acquitted	
647)	cc. 870/1/13		138	Pashupada Gill u/s					07/8/13	5/95	Dismissed	
				Pinnacle Metals								
648)	cc. 866/1/13		138	Guru madhav u/s					25/8/13	5/91	Acquitted	
				Jaishward								
649)	cc. 687/1/13		138	Hanshi Bua u/s					25/8/13	5/127	do	
				M/S Pragati								
650)	cc. 852/1/13		138	Dileep Kr. Gupta u/s					25/8/13	5/147	do	
				Sanjay Sharma								
651)	cc. 294/1/12		138	Charan Prakash u/s					22/8/13	5/87	do	
				VIKASH OPORA								

प्रारूप आर. आर. (पंजीदारी) सं. 2/FORM R. R. (Crl.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति अथवा जो लागू होने वाला नियम Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संधन Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विवरण करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
652)	PIR/474/04		379/411 482/18	श. vs Ranjeet Singh				16/8/13	239			Acquitted
653)	CC-209/1/13		138	Nagpal Impeo Juchia vs Atul Gambhir				29/8/13	83			Dismissed
654)	PIR/203/07		279/338 18	श. vs Shari Lalender Ka				13/8/13	117			convicted
655)	CC-50/1/12			Mehra Singh vs Dashwarath Singh				6/8/13	577			Dismissed
656)	PIR/183/03		279/468 475/18	श. vs Sampay				5/8/13	143			convicted
657)	PIR/426/06		279/527 18	श. vs Kalika Pd.				16/8/13	145			convicted
658)	CC-127/1/12		200	W.P.C. Vijay Verma vs Balbir Singh				07/8/13	773			Dismissed
659)	PIR/14/07		251	A. Out Sh. vs Alet Ram				5/8/13	773			convicted
660)	PIR/106/04		279/338 18	श. vs Vinod Ka				23/8/13	225			do
661)	PIR/92/13		279/337 18	श. vs Jitender Mithra				23/8/13	105			Acquitted
662)	PIR/01/07		279/338 18	श. vs Rajender Singh				23/8/13	105			do
663)	PIR/237/12		279/337 18	श. vs Parvati				23/8/13	95			do
664)	PIR/28/01		279/337	श. vs K. C. Dharmija				23/8/13	91			do
665)	PIR/556/00		323/344 341/18	श. vs Anurag etc				23/8/13	95			do
666)	PIR/150/13		356/379/18	श. vs Ajay @ Mohan				23/8/13	101			do

प्रारूप आर. आर. (फॉर्मदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोप्यता (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का सक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विवरण करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
667)	PR/180/09	392/357/34	100	श. व/स	Amrit K.	18/11	8/128	P	O			
668)	PR/61/03	279/338	100	श. व/स	Rajeev	19/11	5/187	P	O			
669)	PR/258/06	279/337	100	श. व/स	Mikhail Dura	23/11	8/107	Acquitted				
670)	PR/279/07	25. A. 44	81	व/स	Lakshon	23/11	5/119	convicted				
671)	CC-580/1/13	138		व/स	Ria Poothiwar P. Lata	23/11	5/78	convicted				
672)	CC-863/1/13	138		व/स	Jan Mohi co-op soc.	23/11	5/71	do				
673)	CC-588/1/13	138		व/स	Kishor Singh	23/11	5/147	convicted				
674)	CC-537/1/13	138		व/स	Chandigarh Pharma	23/11	5/65	do				
675)	CC-938/1/13	138		व/स	Guna Madhu v/s Gyanender	23/11	5/79	do				
676)	CC-1037/1/13	138		व/स	Narender K.	23/11	5/71	do				
677)	CC-933/1/13	138		व/स	Kishan	23/11	5/73	do				
678)	CC-861/1/13	138		व/स	Hari Chand Dura v/s Rajendra	23/11	5/53	do				
679)	CC-925/1/13	138		व/स	Guna Madhu v/s Rajendra	23/11	5/61	do				
680)	CC-999/1/13	138		व/स	Rajendra Singh	23/11	5/67	do				
681)	CC-1013/1/13	138		व/स	Guna Madhu K.	23/11	5/67	do				

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोरखारा (नियम 9 देखिए)/SUBJECT-WISE GORHWARA (SEE RULE 9)

प्राप्ति का तारीख Date of Receipt	क्रम नं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अदालत की प्रकृति अदालत का नाम होने का विवरण Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का पक्ष Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
682)	CC. 967/1/13	138		Anida Chel u/s VIKRAM	23/11/13	5/73	compounded					
683)	PR/58/00	279/338	IR	St. u/s sajaan Khan	01/11/13	5/189	PO					
684)	CC 999/1/13	138		Surin Nigro co. op. Soc u/s Verl Perkash	23/11/13	5/177	compounded					
685)	PR/45/04	279/237	IR	St. u/s Bijander Singh	23/11/13	5/127	Acquitted					
686)	PR/176/13	174A	IR	St. u/s shakeel Ahmed	23/11/13	5/63	convicted					
687)	PR/207/10	379/411	IR	St. u/s Prince etc	23/11/13	5/25	Acquitted					
688)	CC 216/1/12	u/s		Anyen Textile Agency u/s St. Balraj Beltray House	23/11/13	5/161	compounded					
689)	PR/187/13	379/IR		St. u/s Lankhown	23/11/13	5/47	N.L.K. Adalat Cancellation					
690)	PR/349/07	379/IR		St. u/s — do —	23/11/13	5/29	— do —					
691)	PR/94/13	379/IR		St. u/s — do —	19/11/13	5/33	Cancellation					
692)	PR/187/12	363	IR	St. u/s — do —	18/11/13	5/97	— do —					
693)	PR/239/13	379/411	IR	St. Sumil Kur.	23/11/13	5/83	Acquitted					
694)	CC. 1004/1/13	173		Crany madhwa u/s A. mit Lambha	23/11/13	5/89	compounded					
695)	CC. 815/1/13	— do —		— do — u/s vermal Kur.	23/11/13	5/72	— do —					

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोंश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र. सं. पंक्ति Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
696)	CC 27/1/12	138	138	M/S Angen Tanti & Agency Sh. Balafor Belding House				23 11/13	5/287			Compounded
697)	CC 9/1/13	138	138	Jam Nidhi Co. of Soc. Dilip				23 11/13	5/101			do
698)	MR 15/1/13	457/3801	457/3801	St. vs. Rahul Singh				23 11/13	5/153			Acquitted
699)	CC 9/1/13	138	138	Jam Nidhi Co. of Soc.				23 11/13	5/97			compounded
700)	MR 12/1/13	174A	174A	St. vs. Rajan Ramwaha				23 11/13	5/101			convicted
701)	MR 17/1/13	363 IPC	363 IPC	St. vs. Unknown				23 11/13	5/61			cancellation
702)	MR 13/1/13	174A	174A	St. vs. Rajan Ramwaha				23 11/13	5/103			convicted
703)	MR 19/06	320/341	320/341	St. vs. Islam @ Anif				23 11/13	5/107			Acquitted
704)	MR 14/2/04	320/323	320/323	St. vs. M.D. Jabir				23 11/13	5/173			convicted
705)	CC 663/1/13	138	138	Wipender Singh vs Rafiq Chaudhary				23 11/13	5/83			compounded
706)	MR 25/6/11	379/411	379/411	St. Jankar				23 11/13	5/11			Acquitted
707)	MR 20/1/13	279/338	279/338	St. vs. Anil Ka.				23 11/13	5/55			do
708)	CC 672/1/13	138	138	M/S. Jimmy Salis vs S.H. Mehendi				23 11/13	5/107			compounded
709)	CC 862/1/13	138	138	Mehendi vs Co. of Soc. Mehendi				23 11/13	5/73			do
710)	MR 27/1/13	279/338	279/338	St. vs. M. Ashraf Khan				23 11/13	5/159			Acquitted

प्राकृत्य आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मानने का वर्ग Class of case	मानने का संख्यांक Number of case	पक्षकारों का नाम Name of parties	प्रकरण की प्रकृति प्रकृत्य का नाम होने नाम होने Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कामज पत्रों की संख्या Number of papers	मानने का विवरण करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिप्रेत के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
711)	CC-891/1/13		138	M/S Noble Health care				23 ⁴ / ₁₃	5/139		Abated	
712)	CC-422/06		448/380 411 PC	श. व/स Azad Singh				23 ¹¹ / ₁₃	5/173		convicted	
713)	CC-1011/1/13		138	Jaynialhi co. op. Soc. Virkar				23 ¹¹ / ₁₃	5/71		compounded	
714)	CC-957/1/13		do	— do —	व/स समिता देवी			23 ¹¹ / ₁₃	5/91		— do —	
715)	CC-815/1/13		do	Arun Malhar	व/स Raghunath Singh			23 ¹¹ / ₁₃	5/91		— do —	
716)	CC-944/1/13		do	— do —	व/स शिव रे			23 ¹¹ / ₁₃	5/89		— do —	
717)	CC-1008/1/13		do	— do —	राजेंद्र			23 ⁴ / ₁₃	5/103		— do —	
718)	CC-831/1/13		do	Employ state bus	व/स चामरा लाल			23 ¹¹ / ₁₃	5/95		— do —	
719)	CC-330/1/12		do	Bir Engineering Sales	व/स रवि रे			23 ⁴ / ₁₃	5/117		withdrawn	
720)	CC-603/1/13		do	Ms crystal Pharma व/स धीरेन्द्र बेरु भण्डार				23 ¹¹ / ₁₃	5/139		— do —	
721)	PIR/13		174A 1PC	श. व/स राजेंद्र परमार				23 ⁴ / ₁₃	5/65		convicted	
722)	CC-830/1/13		138	Employer state bus co व/स भगुल लाल				23 ¹¹ / ₁₃	5/88		compounded	
723)	CC-680/1/13		138	व/स अम्ब रेसौर व/स श्री नदी बेरु देव				12/11/13	5/87		dis missed	

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोरवारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र.सं. की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाली अधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मानने का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	आभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
724)	CC. 741/1/13		138	Janablu Soc u/s	Endeavour murder	23/11/13	5/101	comparative				
725)	CC. 731/1/13		138	m/s J. Vishnu Das &	comparative	23/11/13	5/101	do				
726)	CC. 74/1/13		338/1	u/s Anil		23/11/13	5/87	do				
727)	CC. 577/1/13		138	Rajendra Pal u/s	Manoj Sethi	23/11/13	5/89	Dismissed				
728)	CC. 579/1/13		138	do	do	23/11/13	5/87	do				
729)	FIR/305/11		279/338	do u/s	Tara Chaud	23/11/13	5/137	Acquitted				
730)	FIR/403/09		279/338	do u/s	Tara Chaud	23/11/13	5/137	Acquitted				
731)	FIR/123/13		74A	do u/s	Rajendra Parwana	23/11/13	5/89	convicted				
732)	FIR/469/00		379/411	do u/s	Sanjay etc	23/11/13	5/215	Acquitted				
733)	CC. 1053/1/13		138	DSFO u/s	Poonerun Kar	23/11/13	5/47	withdrawn				
734)	CC. 1064/1/13		138	do	do	23/11/13	5/53	do				
735)	CC. 1064/1/13		138	do	do	23/11/13	5/53	do				
736)	CC. 1066/1/13		138	do	do	23/11/13	5/53	do				
737)	CC. 1067/1/13		138	do	do	23/11/13	5/53	do				
738)	CC. 1068/1/13		138	do	do	23/11/13	5/53	do				
739)	CC. 1069/1/13		138	do	do	23/11/13	5/53	do				

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	कानून की प्रकृति अथवा कानून लागू होने का कारण Nature of offence and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिनेता के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
740)	CC. 1070/1/13	138	DSFDC	1/5	Ramchandra	23/12	5/53	withdrew,				
741)	CC. 1071/1/13	138	do	do	do	23/12	5/53	do				
742)	CC. 1072/1/13	do	do	do	do	23/12	5/53	do				
743)	CC. 1073/1/13	do	do	do	do	23/12	5/53	do				
744)	CC. 1074/1/13	do	do	do	do	23/12	5/53	do				
745)	CC. 1075/1/13	do	do	do	do	23/12	5/53	do				
746)	CC. 1076/1/13	do	do	do	do	23/12	5/53	do				
747)	CC. 1077/1/13	do	do	do	do	23/12	5/53	do				
748)	CC. 1078/1/13	138	Guinea Madhav	4/1	Gurath	23/12	5/67	do				
749)	CC. 1079/1/13	do	do	do	Shyam Sunder	23/12	5/68	do				
750)	CC. 1080/1/13	do	do	do	Ram Bahadur	23/12	5/61	do				
751)	PR/93/04	457/380	34 IPC	St. vs Ranga		5/13	5/269	PO				
752)	PR/47/08	279/304A	IPC	St. vs Navol Kishore		2/12/13	5/197	convicted				
753)	PR/77/01	279/304A	IPC	St. vs Saifullah		5/12/13	5/157	Acquitted				
754)	PR/238/06	279/337	IPC	St. vs Harji Rao		18/12/13	5/157	convicted				
755)	PR/164/09	379/41/34	IPC	St. vs Anil Kumar		14/1/13	5/233	Acquitted				
756)	CC. 470/1/13	138	Sati	Corollary case	vs Anil Kumar	6/1/13	5/67	convicted				

प्रारूप आर. आर. (फॉजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) / SUBJECT-WISE GOSHWARA (SEE RULE 9)

पाप्य की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारी का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का नक्षप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
757)	CC-744/11/13	138		Ria Footwear (P) Ltd. Creative Trading				5/12/13	7/25			compounded
758)	CC-337/11/13		138	The New Age Education v/s				11/12/13	5/93			do
759)	CC-490/11/13		138	Chenus Sport (P) Ltd Ergo Inf. Technologies v/s Prashant Gupta				12/12/13	5/213			do
760)	PR/13/00		279/3048	St. v/s Sharmohan Singh				11/12/13	5/173			convicted
761)	PR/523/97		379/411	St. v/s Jaimuddin				18/12/13	5/201			Acquitted
762)	PR/16/03		379/411	St. v/s Md. Anwar				18/12/13	5/573			P.O.
763)	PR/13/13		138	St. v/s				7/12/13	5/135			P.O.
764)	PR/129/12		379/411	St. v/s Md. Imdad				4/10/13	5/185			Acquitted
765)	PR/94/00		61.Ex Act	St. v/s Anwar Singh				7/12/13	5/445			do
766)	PR/337/05		279/338	St. v/s Sateender				16/12/13	5/207			do
767)	CC-908/11/13		156(3)	Madhu Singh v/s Ramul Chand				17/12/13	5/195			Dismissed
768)	DD. 12A		41.1	St. v/s Mahor S. O.R.				20/12/13	5/93			Disposed off
769)	CC-464/11/13		138	Sabin credit v/s Krishan Lal				6/12/13	5/65			compounded

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cr.) No. 2
विषयवार गोप्यता (नियम 9 देखिए)/SUBJECT-WISE GOSHIWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	प्रकरण की प्रकृति और उनको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखन के हस्ताक्षर Record Keeper's Signature	टिप्पणी Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
770)	PIR/184/13	363/13	SI vs	Unknown				2/1/13	5/107	R/R		
771)	CC 19/1/12	156/3	200 Cape	Tarilek Singh u/s	Section 489A			13/13	5/67	D/W		
				(सं. 111/07. G. 141) A.N. attached								
772)	PIR/354/05	254/05	SI vs	Maharaj & Moharaj				18/13	5/103	Completed		
773)	PIR/11/09	378/11	SI vs	Dilshad				18/13	5/141	do		
774)	PIR/26/98	28/98	SI vs	Ved Prakash				16/13	5/184	Acquitted		
775)	PIR/21/06	55/06	SI vs	Rakesh Singh				13/13	5/379	Completed		
776)	PIR/199/12	29/12	SI vs	Rishem Mehta				13/13	5/79	do		
777)	PIR/254/13	379/13	SI vs	Unknown				13/13	5/39	R/R		
778)	CC 473/1/13	138	SI vs	Corolit u/s	Section 489A			13/13	5/69	Dismissed		
779)	CC 64/1/12	200 Cape	Marimohan u/s	Hemant				13/13	5/95	do		
780)	CC 483/1/13	138	SI vs	Sethu Leasing & P/L				23/13	5/192	Completed		
781)	For No-304/12	379/12	SI vs	Unknown				13/13	5/44	R/R		

ग्रान्थ आर. आर. (फौजदारी) सं. 2/FORM R. R. (CrI) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

MG/PRRND-3015 THC/2011-500 Registers (Each of 400 Pages)